## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES:

M/s. Shadaab Ahmed Shabbir Pvt. Ltd.

V/s.

M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Shailendra Singh Advocate for Proposed Respondent No. 1.

2. Me Zal Adharvina Respondent No. 1.

2. Me Zal Adharvina Respondent No. 8

Me Anit Kakui (Adv) Respondent No. 8

CP No. 10 to 13/397-398/CLB/MB/MAH/2015

On the application filed by the Petitioner seeking liberty to file additional affidavit, since the Respondent side has raised objection for such liberty, the Respondents' side are at liberty to file reply within one week hereof.

List this matter for hearing on 06.10.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)